

- (b) if so, the reaction of the Government thereto;
- (c) whether the concern of India in this regard has been conveyed to the Government of Bangladesh;
- (d) if so, the details thereof; and
- (e) the reaction of the Government of Bangladesh thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) The Government have received a number of reports regarding training camps for insurgents in Bangladesh;

(b) to (d). The matter has been taken up with Bangladesh authorities regularly, including at the highest level. The issue was raised during the second meeting of the Indo-Bangladesh Joint Working Group held at Dhaka from April, 19-21, 1995. Information on insurgency has also been provided to Bangladesh authorities through the channel of nodal officers of the two Governments. The issue was again raised during Foreign Secretary's visit to Dhaka in June 1995.

(e) The Bangladesh Government has denied that Bangladesh territory is being used for training of Indian insurgents.

RBI Committee for IRDP

1175. SHRI HARISINH CHAVDA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Reserve Bank of India has appointed a committee to look into the planning and implementation process of the Integrated Rural Development Programme (IRDP); and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VILAS MUTTEMWAR): (a) Yes Sir. Reserve Bank of India (RBI) have constituted an Expert Committee under the Chairmanship of the then Dy. Governor, Shri D.R. Mehta.

(b) Following are the main recommendations of the Committee as contained in their interim report .

- (i) Greater involvement of Panchayati Raj Institutions in the implementation of IRDP.
- (ii) Selection of the families below poverty line for assistance under IRDP should be from those with skills, aptitude and experience in handling assets. The others could also be provided assistance under IRDP, subject to acquiring or upgrading their skills under TRYSEM or other related training programmes.

- (iii) Switch-over from present front-and subsidy to back-and subsidy.
- (iv) Measures for better recovery of IRDP loans.
- (v) Realistic repayment schedules and increasing the security free limits.
- (vi) Need to meet working capital requirement.
- (vii) Stress on better planning and development of infrastructure.
- (viii) Increase in the level of per family assistance by providing larger credit and higher subsidy.
- (ix) Encouragement of group activities.

[Translation]

Rural Sanitation Programme

1176. SHRI CHINMAYANAND SWAMI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the amount earmarked by the Union Government for the Rural sanitation programme during the year 1995-96, state-wise;

(b) the states which have demanded more funds for rural sanitation;

(c) whether the Government have decided to develop model villages under the said programme ; and

(d) if so, the progress made so far in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) A Statement showing the state-wise allocation, under the Centrally Sponsored Rural Sanitation Programme for the year 1995-96 is attached.

(b) The following States have sought additional funds for Rural Sanitation for 1995-96 :

- 1 Andhra Pradesh
- 2 Goa
- 3 Karnataka
- 4 Madhya Pradesh
- 5 Manipur
- 6 Sikkim
- 7 Uttar Pradesh
- 8 Haryana
- 9 Himachal Pradesh

(c) Yes, Sir

(d) Government of India has approved a scheme to develop 73 model villages.

STATEMENT*Allocation during 1995-96 under CRSP*

	(Rs. in Lakhs)
Andhra Pradesh	331.000
Arunachal Pradesh	8.000
Assam	126.000
Bihar	589.000
Goa	5.000
Gujarat	149.000
Haryana	54.000
Himachal Pradesh	52.000
J & K	73.000
Karnataka	269.000
Kerala	207.000
Madhya Pradesh	388.000
Maharashtra	424.000
Manipur	16.000
Meghalaya	16.000
Mizoram	5.000
Nagaland	10.000
Orissa	233.000
Punjab	55.000
Rajasthan	200.000
Sikkim	5.000
Tamilnadu	351.000
Tripura	25.000
U.P	824.000
W.B	319.000
D&N Hev.	5.000
A&N Island	5.000
L. Dweep	5.000
Pondicherry	5.000
Delhi	5.000
Daman & Diu	5.000
Chandigarh	5.000
Capart	170.000
Total	4939.000

*[English]***Loans by HUDCO**

1177. SHRI RAMA KRISHNA KONATHALA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Andhra Pradesh has sought an additional loan assistance through HUDCO for the massive housing programme taken up in the State for weaker sections in rural areas ;

(b) if so, whether the Union Government propose to accede to the request of the State Government ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VILAS MUTTEMWAR): (a) to (c) . The information is being collected and will be placed on the Table of the House.

*[Translation]***Pak's Nuclear Programme**

1178. SHRI PRABHU DAYAL KATHERIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item appearing in "Navbharat Times" dated February 5, 1996 under the caption 'Pakistan Ka Parmanu Kaaryakram fir Shuru';

(b) if so, whether the Government have apprised other countries about its concern over this issue; and

(c) if so, the reaction of those countries thereto, country-wise?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) Yes, Sir

(b) and (c) . Government is aware of reports about Pakistan's clandestine weapons oriented nuclear programme. Our concerns about this programme have been made known repeatedly and in clear terms to the international community at every appropriate opportunity.

Pak Campaign

1179. SHRI DATTATRAYA BANDARU :
SHRI PANKAJ CHOWDHARY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware that the Pakistani rangers under their new tactics, have stopped firing on the border and launched a new campaign of flying balloons on which provocative anti-India slogans are written and posters pasted thereon;

(b) if so, whether the Government have taken any action against such a provocative campaign launched by Pakistan;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) Government are aware that balloons carrying banners with anti-India propaganda were launched from across the Indo-Pak border in the forward area of Jammu on February 5, 1996. Pak Rangers continue their intermittent firing on Indian border posts.

(b) to (d) . A protest in this regard was lodged by the Border Security Force with the Pakistani Rangers.